

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.64/MP/2023

- Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 14 and 15 of the Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulations, 2010 and 2nd Amendment thereof seeking allowance/ approval for making application for RECs for the period September, 2021 to February, 2022.
- Date of Hearing : **19.7.2023**
- Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Siddhayu Ayurvedic Research Foundation Pvt. Ltd. (SARFPL)
- Respondents : National Load Despatch Centre (NLDC) and Anr
- Parties Present : Shri Ashish Singh, Advocate, SARFPL
Shri Anup Jain, Advocate, SARFPL
Shri Kailash Chand Saini, NLDC
Shri Gajendra Sinh Vasava, NLDC
Shri Alok Mishra, NLDC
Ms. Anjana Thakkar, Maharashtra SLDC
Shri A. Pakhan, Maharashtra SLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval for making the application for the grant of Renewable Energy Certificates (RECs) for the period from September, 2021 to February, 2022. Learned counsel further submitted that both the Respondents, i.e. NLDC and Maharashtra SLDC, have no objection to the consideration of the prayers made by the Petitioner. Learned counsel sought liberty to file certain orders passed by the Commission on similar aspects as those involved in the present case.

2. The representative of the Respondent, NLDC, submitted that NLDC has already submitted that it does not have any objection to the prayers made by the Petitioner in the present case.



3. Considering the above, the Commission permitted the Petitioner to place on record the relevant orders/decision in support of its case, if any, within a week.
4. Subject to the above, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)